

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 41

CP No. 65/Chd/J&K/2021

Under Section 241,242, CA 2013

In the matter of:

Mohamad Ishaq Zaroo

...Petitioner

Vs

Green Land Cements Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.12.2023.

Sd/-

Court Officer

October 30, 2023

Mukta